

(c) and (d). Government does not propose to allow exports to South Africa, as such commercial dealings run counter to its long-standing policy with regard to South Africa. Occasional visits by Indian nationals to South Africa, as in the past, for religious and allied purposes will be permitted subject to certain conditions.

[*English*]

**Alarming Escalation by 23 Major
Public Sector Projects**

***54. SHRIMATI GEETA MUKHERJEE:
SHRI MAHENDRA SINGH :**

Will the Minister of PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether about twenty three

major public sector projects in key sectors like power, coal, steel, cement, railways and atomic power have shown alarming escalation in costs due to delays in their completion; and

(b) if so, the details of these projects and steps proposed to be taken to avoid such situation ?

THE MINISTER OF PROGRAMME IMPLEMENTATION (SHRI A. B. A. GHANI KHAN CHOUDHARY) : (a) Yes, Sir.

(b) The details of these projects and remedial steps proposed to be taken are indicated in the attached statement.

Statement*(i) Details of 23 Projects*

Sl. No.	Department	Project	Location	Date of Commissioning		Anticipated		Cost of the Project (Rs. Crores)		Anticipated
				Original	Revised	Original	Revised	Original	Revised	
1	2	3	4	5	6	7	8	9	10	
1.	Power	Ramagundam STPP St-I (NTPC)	Andhra Pradesh	12/84	87-88	7/88	459.14	879.32	917.93	
2.	"	Farakka STPP St-I P. H. (NTPC)	West Bengal	3/86	86-87	12/86	296.60	565.47	565.47	
3.	"	Ramagundam Tr. Lines St-I (NTPC)	Andhra Pradesh	10/87	10/87	3/88	115.14	272.68	293.32	
4.	"	Bokaro 'B' St-I (DVC)	Bihar	4/84	3/86	6/86	69.76	145.05	203.05	
5.	"	Salal H. E. P. (NHPC)	Jammu and Kashmir	6/79	10/86	3/87	55.15	490.45	567.34	
6.	"	Dulhasti H. E. P. (NHPC)	-do-	1/91	1/91	1/91	161.72		410.57	
7.	Petroleum	Visakh Refinery Expn. (HPCL)	Andhra Pradesh	12/84	12/84	8/85 (Commissioned)	65.85	163.25	170.19	
8.	"	Polyster Staple Fibre Plant (BRPL)	Assam	12/81	4/86	4/87	54.06	139.39	147.44	
9.	Coal	Moonidih (BCCL)	Bihar	71-72	48-85	8/87	15.49	132.07	156.00	
10.	"	Bina (CCL)	Uttar Pradesh	85-86	86-87	87-88	56.91	140.55	140.55	

1	2	3	4	5	6	7	8	9	10
11.	Coal	Rajmahal (ECL)	Bihar	86-87	90-91	90-91	87.43	217.27	217.27
12.	"	Neyveli Second Power Station	Tamil Nadu	4/83	9/85	12/87	213.98	483.42	508.14
13.	Steel	Visakhapatnam Steel Project (RINL)	Andhra Pradesh	12/87	7/91	7/91	2256.00	3897.28	7467.03
14.	"	Bokaro 4 MT Expn. (SAIL)	Bihar	12/76	9/86	2/88	947.24	1637.55	2014.44
15.	"	Bhilai Steel Expn. (SAIL)	Madhya Pradesh	12/76	12/84	11/88	937.71	1600.50	2256.41
16.	Fertilizers	Paradeep Fertilizers Ltd. (PPL)	Orissa	11/87	11/87	5/88	183.64	386.77	449.00
17.	Public Enterprises	Nowgong Paper Proj. (HPC)	Assam	12/80	12/85	4/86	114.25	228.44	278.54
18.	"	Cachar Paper Project (HPC)	Assam	12/81	12/86	4/87	114.00	226.32	305.20
19.	"	Tandur Cement Project (CCL)	Andhra Pradesh	12/85	12/85	6/86	53.96	113.58	127.55
20.	Railways	Calcutta Underground (Dum Dum-Tollyganj)	West Bengal	12/78		12/89	140.30	249.50	800.00
21.	"	New Koraput-Rayagada (BG Line)	Orissa	3/87		3/91	112.06		250.00
22.	Atomic Power	Madras Atomic Power Project I and II	Tamil Nadu	11/76		8/85 (Commissioned)	70.63	127.04	136.72
23.	"	Narora Atomic Power Project I and II	Uttar Pradesh	12/84		12/88	209.89	399.64	507.74

(ii) Remedial Action

The delays in completion of the projects arise due to the problems concerning acquisition of land, critical equipment and material supplies by the suppliers (imported as well as indigenous), finalisation of detailed engineering drawings, lack of infrastructural facilities and services, law and order disturbances, labour problems, mismatching progress of vendors/suppliers, change in scope, inadequate allocation of funds, inefficient working of contractors etc.

The primary responsibility for ensuring timely completion of the project(s) lies with the concerned Ministry(s) who have to take steps for corrective measures wherever the projects are behind schedule. This Ministry, however, plays a catalytic role by regularly monitoring these projects identifying slippages, and keeping the concerned Ministries and the Government at the highest level informed for initiating the timely action which is subsequently followed-up. In the case of projects costing over Rs. 100 crores, the concerned Ministries are requested to identify the reasons for slippages, initiate corrective action and communicate the same to this Ministry on a monthly basis. Thereafter, a consolidated Exception Report is submitted to the Prime Minister's Office as well as to the concerned Ministry. For these projects, the Ministries undertake periodic review meetings where Officers from concerned Ministries/Under-takings participate and steps to be initiated by them for corrective action are identified.

Visit of Arya Samaj Group to South Africa

*55. SHRI S. JAIPAL REDDY : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that five prominent Indians belonging to Arya Samaj group were permitted to go to South Africa; and

(b) whether this permission was not in contravention of the Government policy in regard to South Africa ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT) : (a) Yes, Sir.

(b) No, Sir.

[*Translation*]

More Pension to the Families of Army Personnel Died during Everest Expedition

*56. DR. CHANDRA SHEKHAR TRIPATHI : Will the Minister of DEFENCE be pleased to state :

(a) whether Government have decided to give more pension to the family of army personnel died during Everest expedition;

(b) if so, the details in this regard and the extent to which their pension amount is likely to be increased as compared to that being paid to other pensioners;

(c) whether Government have decided to give them other facilities also; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE, RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH) : (a) Yes, Sir.

(b) A statement is given below.

(c) and (d). Necessary assistance, where asked for, is being extended for finding suitable employment for the eligible dependents. In addition to the sum they are entitled to under the Army Group Insurance Scheme, the next of kin of the deceased will also get Rs. 2 lakhs under the special insurance taken for all the Expedition members.

Statement

Special family pension at 90% of the liberalised pensionary awards, as admissible to war casualties, has been sanctioned to the families of the Army Officers who died during the Army Everest Expedition—1985. This has resulted in the following increases, when compared with the normal Special Family Pension :